



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.01.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 15.01.2026 were not taken up. The next date of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1023 of 2025 (With Defects)	Rakesh Kumar Wadhawan (Suspended Director) Vs. Abhay N. Manudhane & Ors.	15.01.2026	09.02.2026
2.	Competition App. (AT) No. 1-03 of 2017 & I.A. No. 5256, 5257, 5258 of 2024	Coal India Limited & Ors Vs. Competition Commission of India & Anr. With	15.01.2026	25.02.2026
3.	Competition App. (AT) No. 11 of 2017 & I.A. No. 5311 of 2024	Coal India Limited & Ors. Vs. Competition Commission of India & Ors. With	15.01.2026	25.02.2026
4.	Competition App. (AT) No. 12 of 2017	Coal India Limited & Anr. Vs. Competition Commission of India & Anr.	15.01.2026	25.02.2026

5.	Competition App. (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	15.01.2026	25.02.2026
6.	Comp. App. (AT) (Ins) No. 956 of 2025	Unity Small Finance Bank Ltd. Vs. Abhay Narayan Manudhane Resolution Professional for Housing Development and Infrastructure Ltd. & Anr. With	15.01.2026	09.02.2026
7.	Comp. App. (AT) (Ins) No. 1190 of 2025	Adani Properties Pvt. Ltd. Vs. Abhay Narayan Manudhane, (RP of Housing Development and Infrastructure Ltd) With	15.01.2026	09.02.2026
8.	Comp. App. (AT) (Ins) No. 1191 of 2025	Adani Properties Pvt. Ltd. Vs. Abhay Narayan Manudhane, (RP of Housing Development and Infrastructure Ltd.)	15.01.2026	09.02.2026
9.	Comp. App. (AT) (Ins) No. 1144 of 2025 & I.A. No. 4455, 4456, 4457 of 2025	Rakesh Kumar Wadhawan, (Suspended Director) Vs. Abhay N. Manudhane & Ors.	15.01.2026	09.02.2026
10.	Comp. App. (AT) (Ins) No. 1181 of 2025	Hanung Toys and Textiles Ltd. Vs. The Principal Commissioner of Income Tax-4, CR Building, IP Estate, New Delhi	15.01.2026	27.02.2026

11.	Comp. App. (AT) (Ins) No. 1309 of 2025	Regional Provident Fund Commissioner- II, RO Mumbai-III, Kandivalli- II Vs. Abhay Narayan Manudhane & Anr. With	15.01.2026	27.02.2026
12.	Comp. App. (AT) (Ins) No. 1311 of 2025	Regional Provident Fund Commissioner- II, RO Mumbai-III, Kandivalli- II Vs. Abhay Narayan Manudhane & Anr.	15.01.2026	27.02.2026
13.	Comp. App (AT) (Ins) No. 1507 of 2019 & I.A. No. 183, 184, 205, 300, 330, 366, 560, 738, 739, 756, 1115 of 2020 & 2003 of 2021 & 3479, 3451 of 2022 & 5624, 5666, 6011 of 2023 & 972, 4331 of 2024 & 4299, 4300, 4800, 5822 of 2025	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	15.01.2026	25.02.2026
14.	Comp. App. (AT) (Ins) No. 840 of 2023 & I.A. No. 2662, 2856, 2858 of 2023 (With Defects)	Regional P.F. Commissioner Employees' Provident Fund Organisation Vs. Vipul Garg, Liquidator & Ors.	15.01.2026	25.02.2026
15.	Comp. App. (AT) (Ins) No. 1142 of 2024 & I.A. No. 5452 of 2024	Sanyam Goel RP of Proview Infrastructure Pvt. Ltd. Vs. Phoenix ARC Pvt. Ltd. & Anr.	15.01.2026	25.02.2026
16.	Comp. App. (AT) (Ins) No. 1148 of 2024	Committee of Creditors of Proview Infrastructure Pvt. Ltd. Through Sanyam Goel, RP for Proview Infrastructure Pvt. Ltd. Vs. Phoenix ARC Pvt. Ltd. & Ors.	15.01.2026	25.02.2026

17.	Comp. App. (AT) (Ins) No. 1366 of 2024	Gokul Sai Udyog LLP Vs. Katyayni Contractors Pvt. Ltd.	15.01.2026	25.02.2026
18.	Comp. App. (AT) (Ins) No. 1399 & 1400 of 2024 & I.A. No. 2258, 2260, 2257, 2259, 3745, 3746 of 2025	Unity Small Finance Bank Ltd. Vs. Abhay Narayan Manudhane & Ors (RP for Housing Development & Infrastructure Ltd. & Ors.) With	15.01.2026	09.02.2026
19.	Comp. App. (AT) (Ins) No. 1692 of 2024	Central Bank of India Vs. Abhay Narayan Manudhane & Ors. With	15.01.2026	09.02.2026
20.	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300, 1737 of 2025	Suraksha Asset Reconstruction Ltd. Vs. Municipal Corporation of Greater Mumbai & Ors. With	15.01.2026	09.02.2026
21.	Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024 & 1736 of 2025	Bank of India Vs. Municipal Corporation of Greater Mumbai & Ors.	15.01.2026	09.02.2026
22.	Comp. App. (AT) (Ins) No. 1558 of 2024	Anup Kumar Singh Vs. SMRC Logistic and Warehouse Service Provider & Anr.	15.01.2026	26.02.2026
23.	Comp. App. (AT) (Ins) No. 43 of 2025	Rajesh Pandey Vs. UCO Bank & Anr. With	15.01.2026	25.02.2026

24.	Comp. App. (AT) (Ins) No. 1513 of 2024	Ramdeo Pandey Vs. UCO Bank & Anr.	15.01.2026	25.02.2026
25.	Comp. App. (AT) (Ins) No. 420 of 2025 & I.A. No. 1586 of 2025	Aditya Kumar Jajodia Vs. SREI Infrastructure Finance Ltd. & Anr.	15.01.2026	20.02.2026
26.	Comp. App. (AT) (Ins) No. 643 of 2025	Amit Chandrashekhar Poddar Vs. V Square and Bombay Road Carrier	15.01.2026	20.02.2026
27.	I.A. No. 2832 of 2025 in Comp. App. (AT) (Ins) No. 03 of 2024	Vinodkumar Mahasukhbhai Thaker Vs. Kurlon Limited & Anr.	15.01.2026	20.02.2026
28.	Comp. App. (AT) (Ins) No. 67 of 2024 & I.A. No. 213 of 2024 Part Heard	Kotak Mahindra Bank Ltd. Vs. IDBI Bank Ltd. & Ors. With	15.01.2026	18.02.2026
29.	Comp. App. (AT) (Ins) No. 68 of 2024 & I.A. No. 214 of 2024 Part Heard	Kotak Mahindra Bank Ltd. Vs. State Bank of India & Anr. With	15.01.2026	18.02.2026
30.	Comp. App. (AT) (Ins) No. 198 of 2024 Part Heard	Kotak Mahindra Bank Ltd. Vs. Jovita Reema Mathias & Ors.	15.01.2026	18.02.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)